

suggestions from NRI, and NRI organisations are welcomed. Government is considering additional measures which will encourage non-resident Indian to send more money to India.

[Translation]

**Construction of Border Road from Darbanga to Farbisganj**

\*16. SHRI SURYA NARAYAN YADAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a border road from Darbanga to Farbisganj via Nirmali and Veerpur was sanctioned in 1963;

(b) if so, the reasons for delay in constructing the road;

(c) whether the amount of Rs. 1500 crores allocated for this purpose in the defence budget for the year 1989-90 remained unutilised;

(d) if so, the reasons therefor; and

(e) when the construction work of this road is likely to be undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) No such allocation was made for this road.

(d) and (e) Does not arise.

[English]

**Expenditure incurred on Elections to Lok Sabha**

\*17 SHRI ABHINAV CHARAN SETHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) The total expenditure incurred on holding the General Elections for the Tenth Lok Sabha by the Union and State Governments; and

(b) how it compares with the expenditure on the general elections to the Ninth Lok Sabha?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI K. VIJAYA BHASKARA REDDY): (a) and (b) The total expenditure incurred on holding the General Elections for the Ninth Lok Sabha was Rs. 154.22 Crores according to provisional figures available with the Government. The information regarding expenditure incurred on elections to the Tenth Lok Sabha is being collected from the State Governments and Union Territories and will be laid on the Table of the House as soon as it is received.

[Translation]

**World Bank assistance for Steel Plant in Bihar**

\*19. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether any World Bank assistance is proposed to be provided to set up a steel plant in Bihar; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) Does not arise.

[English]

**Ownership Pattern of IFCI**

\*20. SHRI INDRAJIT GUPTA: Will the MINISTER OF FINANCE be pleased to state:

(a) whether there is any proposal to change the ownership pattern of the Industrial Finance Corporation of India (IFCI); and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Government is presently not considering